

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 16.12.2024**

**COURT OF REGISTRAR**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 8690 of 2024 in Restoration Application No. ___ of 2024 in Comp. App. (AT) (Ins) No. 466 of 2024	Amulya Kumar Mishra Vs. Splendor Landbase Ltd. & Anr.	Siddharth Bhatli
<b>2.</b>	I.A. No. 8717 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Nuevosol Energy Pvt. Ltd. Vs. Sarkun Solar Pvt. Ltd.	K.V. Girish Chowdary
<b>3.</b>	I.A. No. 8727 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Dinesh Shahra Vs. State Bank of India	Himanshu Satija

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**Assistant Registrar**